

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-315

Appeal No- 128/252/ND/2020

IN THE MATTER OF:

Pr Commissioner of Income Tax-6

Vs

M/s Narayana Unnati Projects Pvt Ltd

...Applicant

...Respondent

SECTION

Under Section-252

Order delivered on 23.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Ms. Vibhooti Malhotra, Mr. Siddharth

For the Respondent

: Mr. Alok Pandey, Ld. ARoC

ORDER

Notice to Corporate Debtors/Respondent by all modes including process of the bench as well as through publication circulated in the area where the registered office of the Corporate Debtor is situated. Affidavit of service to be filed by the next date of hearing. List the case on 20.04.2020.

-sd-

(K.K. VOHRA)
MEMBER (T)

-sd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Rakhi)